

**Statement**

Leakage of revenue is mainly due to (a) ticketless travel and (b) payment of compensation claims

(2) (a) With regard to ticketless travel a number of steps have been taken to prevent ticketless travel and as a result of this considerable revenue has accrued to the railways as indicated below:—

	During the period 1-7-74 to 30-6-75	During the period 1-7-75 to 30-6-76
(1) No. of persons detected travelling without tickets or with improper tickets .	18.49 lakhs	24.84 lakhs
(2) No. of unbooked luggage cases detected .	11.16 lakhs	15.73 lakhs
(3) Amount of railway dues realised . .	346.78 lakh	Rs. 479.09 lakhs

The amount of dues realised have shown an increase of about 38 per cent. As a result of the steps taken to eliminate ticketless travel, sale of tickets at booking windows and earnings has also increased appreciably. Thus against the average earnings of about Rs. 34 crores per month in 1974-75, the average monthly earnings during the period from April to June 1976 is of the order of about Rs 50 crores

(b) A vigorous claims prevention drive has been launched on Indian Railways with a view to bringing down the incidence of claims due to theft, pilferage and other causes. As a result of the drive the number of claims registered during the period 1st July 1975 to 30th June, 1976 was 5,78,175 as against 6,93,044 during 1st July 1974 to 30th June 1975 representing a reduction in new claims by 16.5 percent.

**Import of Crude from Iran**

3150. SHRI RAGHUNANDAN LAL BHATTIA: Will the Minister of PETROLEUM be pleased to state:

(a) the total quantity of crude India had imported from Iran last year;

(b) whether arrangements for the import of more crude from Iran this year are in the stage of finalisation; and

(c) if so, facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) to (c) Apart from Iranian crude imported through private oil companies, a total of 34 million tonnes was imported from Iran in 1975, under contracts with the National Iranian Oil Company. Approximately the same quantities are expected to be purchased from National Iranian Oil Company, this year.

National Company Limited

2151. SHRI INDRAJIT GUPTA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state: